3436 km of fencing and 3117 km of flood light which includes 230 km of fencing and 214 km of flood light in Assam. Till date, 2760 km of fencing and 712 km of flood light has been completed. The balance feasible works are in progress. The reverine border is dominated by the Border Security Force by traditional methods.

Further there is no programme of fencing and flood lighting on other international borders in North Eastern region bordering Bhutan, Nepal, China and Myanmar expect about 10 km from BP No. 79 to BP No. 81 on Indo-Myanmar Border.

(c) to (d) During the implementation of border fencing works, no land has been given away to the Bangladesh by the construction company along Indo-Bangladesh Border including Karimganj area.

## Setting up of a Museum in the name of Shri Brahmanand, a freedom fighter

 $\dagger 3802.$  SHRI GANGA CHARAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of contribution made by great freedom fighter Shri Brahmanand in freedom struggle, who was a resident of district Hamirpur in UP;

(b) whether Government contemplates on setting up a museum (in Parliament) on his name or installing a statue in Delhi;

- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) The list of freedom fighters who have been sanctioned samman pension and the contribution made by such persons in the freedom struggle have not been compiled.

(b) Proposals for setting up a museum in Parliament in the name of Shri Brahmanand and for installing his statue in Delhi have not been received.

(c) and (d) Does not arise.

## Amendment in Dowry Act

†3803. DR. RAM PRAKASH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the anti dowry law is misused many times; and
- (b) if so, whether Government would consider to amend this law?

<sup>†</sup>Original notice of the question was received in Hindi.